

FELICITATIONS TO AMERICAN ASTRONAUTS

THE DEPUTY CHAIRMAN : Some hon. Members came to me and suggested that we must all join in offering our heartiest congratulations to the men who have touched the moon, to the American astronauts. It starts a new era not only in the history of this world but also in the astral world and the space age. At about 8.30 they had set foot on the moon. They were going to collect the earth and whatever elements there are and bring them back. While we send them our heartiest congratulations, we must wish them safe return. We send our felicitations to these men who were selected and their colleagues and those who are anxiously waiting in their laboratories watching them, and wish that this successful journey would be finished in the next few hours. But while wishing them, our problems remain the same on the earth. Therefore, while this adventure in the world of science goes on, let us hope... (*Interruptions*)... all kinds of problems here do remain the same. Therefore, we wish that these two countries that are launching this adventure in science and now going into the space age, touching the moon—tomorrow they might touch the Mars and the Venus and the rest—would also turn their attention to the aim that there is brought on earth peace and harmony in the real sense and that petty considerations do not stand in the way of human beings and the manner in which we divide ourselves and wrangle. We must, before we offer our congratulations to the U.S. Government for having undertaken this mighty adventure in the field of science, also remember that the first spaceman in orbit was the late Gagarin. It was the U.S.S.R. that started this scientific experiment—and now the U.S. has almost accomplished it—of putting man in the moon. We wish now that this would continue and that these inventions in science that are progressing would give our human family the benefits of those inventions. Once again I hope you will all join me in offering the U.S. Government, the astronauts, their wives and children, and all the personnel that had worked for this successful adventure in the field of science and space age, our good wishes and congratulations.

PROCLAMATION UNDER ARTICLE 356 OF THE CONSTITUTION IN RELATION TO THE STATE OF BIHAR

THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI K. S. RAMASWAMY) : I beg to lay on the Table a copy each of the following papers:—

- (i) Proclamation (G.S.R. No. 1600) issued by the Vice-President acting as President on July 4, 1969, under article 356 of the Constitution, in relation to the State of Bihar, under clause (3) of the said article.
- (ii) Order dated July 4, 1969, made by the Vice-President acting as President under sub-clause (i) of clause (c) of the Proclamation.
- (iii) Report of the Governor of Bihar dated July 1, 1969, recommending the issue of the Proclamation.

[Placed in Library. See No. LT-1233/69 for (i) to (iii).]

STATEMENT OF BILLS ASSENTED TO BY THE PRESIDENT

SECRETARY : Sir, I beg to lay on the Table a statement showing the Bills which were passed by Parliament during the Sixty-eighth Session of the Rajya Sabha and assented to by the Vice-President acting as President.

STATEMENT

1. The Appropriation (No. 3) Bill, 1969.
2. The Finance Bill, 1969.
3. The Estate Duty (Distribution) Amendment Bill, 1969.
4. The President (Discharge of Functions) Bill, 1969.
5. The Companies (Amendment) Bill 1969.
6. The Registration of Births and Deaths Bill, 1969.
7. The Union Territories (Separation of Judicial and Executive Functions) Bill, 1969.